

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

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## NOTICE

It is notified for the information of all the concerned that on account of casual absence of his lordship Hon'ble Mr. Justice Ali Mohammad Magrey today on 10<sup>th</sup> of August, 2022, the cases listed before the DB-II that comprised their lordships Hon'ble Mr. Justice Ali Mohammad Magrey & Hon'ble Mr. Justice Mohammad Akram Chowdhary, will now be taken up for hearing by the newly constituted Hon'ble Division Bench comprising their lordships Hon'ble Mr. Justice Sanjay Dhar and Hon'ble Mr. Justice Mohammad Akram Chowdhary.

Further, the cases listed before the SB-II of Hon'ble Mr. Justice Ali Mohammad Magrey in the 2<sup>nd</sup> Half of the day on 10-08-2022, shall stand transferred for hearing to the Single Bench of Hon'ble Mr. Justice Javed Iqbal Wani. Also, the cases listed before the SB-IV of Hon'ble Mr. Justice Sanjay Dhar on the aforesaid date, shall stand transferred to SB-VI of Hon'ble Mr. Justice Rahul Bharti and the cases listed before SB-V of Hon'ble Mr. Justice Mohammad Akram Chowdhary in the 2<sup>nd</sup> half of the day on 10-08-2022, shall stand transferred to SB-VIII of Hon'ble Mr. Justice Wasim Sadiq Nargal.

It is further intimated that the aforesaid Benches will take up all the transferred cases except assigned habeas corpus, tied and declined matters.

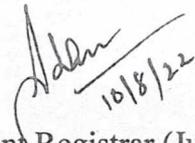
By Order.

Dated:-10-08-2022.

Sd/-  
Joint Registrar (Judicial),  
Srinagar.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary.
5. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti.
6. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.  
...for information.
7. Incharge NIC, High Court of J&K and Ladakh, for uploading the notice on the official website.
8. Shri Tajamul Hussain, Developer, for information and necessary action at his end.
9. Notice boards.
10. Office file.

  
10/8/22  
Joint Registrar (Judicial),  
Srinagar.